

Lakshadweep group of islands was approved; and

(b) if so, what are the specific schemes approved for tourism development in these islands and also the time-bound targets fixed in each case?

THE MINISTER OF TOURISM (MUFTI MOHD. SAYEED): (a) and (b) Yes, Sir. It was decided that a programme for tourism should be worked out as an integrated package. However, no specific schemes were approved for tourism development in these Islands.

Talks with Afghan Foreign Minister

715. SHRI SUBAS MOHANTY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Foreign Minister of Afghanistan visited India in the last week of February, 1987; and

(b) if so, the nature of discussions held with him and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH):

(a) Yes, Sir.

(b) Views were exchanged on matters of mutual interest. It was agreed that both sides will continue the dialogue. The decision to hold the next session of the Indo-Afghan Joint Commission in Kabul later this year was reiterated.

दिल्ली में तिपहिया स्कूटर चालकों द्वारा यातायात के नियमों का उल्लंघन

716. श्री सुनील कुमार पट्टनायक:
कुसारी सुशीला तिरिया :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वी दिल्ली क्षेत्र में मजलिस बांध के साथ आबकारी विभाग की शराब की दुकान के निकट पचास साठ तिपहिया स्कूटर चालक हर रोज अपने स्कूटरों पर छः या सात सवारी ले जाते हैं और स्कूटरों को अन-

धिकृत स्थानों पर खड़ा करते हैं और इस प्रकार स्थानीय पुलिस वालों तथा थाना-ध्यक्ष के साथ साठ-गांठ करके जो कि इस प्रकार की अनदेखी करने के लिए उनसे 5/- प्रति स्कूटर वसूल करते हैं ; याता-यात के नियमों का उल्लंघन करते हैं ;

(ख) यदि हां, तो इस प्रकार के कदाचारों को रोकने के लिए क्या कदम उठाये जा रहे हैं और क्या सरकार इस संबंध में यातायात पुलिस को निदेश देने का विचार रखती है, और यदि हां, तो उनका ब्यौरा क्या है ; और

(ग) क्या सरकार समय-समय पर इस मामले की खुफिया जांच कराने का विचार रखती है; और यदि हां, तो उसका ब्यौरा क्या है ?

कार्मिक लोक शिकायत तथा पेशान मंत्रालय में राज्य मंत्री तथा गृह मंत्रालय में राज्य मंत्री (श्री० पी० चिदिम्बरम) :

(क) और (ख). पूर्वी दिल्ली क्षेत्र में मार्जिनल बांध के साथ यात्री उतारने/चढ़ाने का कोई स्थान नहीं है। इसके परिणामस्वरूप पूर्वी दिल्ली को यात्री ले जाने वाले स्कूटर ड्राइवर शराब की दुकान के निकट सड़क के किनारे स्कूटर खड़े करते हैं। यह सही नहीं है कि टी० एस० आर० ड्राइवर स्थानीय पुलिस की साठ-गांठ से यातायात के नियमों का उल्लंघन करते हैं। जब कभी अधिक यात्री ले जाने के किसी मामले अथवा अन्य किसी याता-यात अपराध का पता लगता है तो कानून के अनुसार अपराधियों के विरुद्ध कड़ी कार्यवाही की जाती है।

1986 के दौरान अधिक यात्री चढ़ाने के लिए शराब की दुकान के निकट 66 टी० एस० आर० ड्राइवरों पर मुकदमा चलाया गया। दिल्ली पुलिस यातायात अनुशासन बनाए रखने के लिए विशेष अभियान चलाती है। 1986 के दौरान अनुचित वाहन खड़े करने, अधिक भाड़ा लेने खराब मीटर और अन्य यातायात उल्लंघनों के लिए गलती करने वाले टी० एस० आर० ड्राइवरों के विरुद्ध, 79,358 चालान किए गए। 1986 के दौरान 126 टी० एस० आर० परमिट निलम्बित किये गये।

(ग) इस समय ऐसा को प्रस्ताव नहीं है। लेकिन दिल्ली पुलिस के अधीन एक सतर्कता कक्ष और दिल्ली प्राशासन के अधीन एक भ्रष्टाचार निरोधी शाखा कार्य कर रही है। इस संबंध में कोई भी शिकायत उनके पास दर्ज करावाई जा सकती है।

Indo-Soviet trade

717. SHRI SUBAS MOHANTY: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Indo-Soviet trade is being expanded; and

(b) if so, what are the details of the items to be imported from Russia and the items to be exported to Russia during the year 1987-88?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) Yes, Sir, the Indo-Soviet Annual Trade Protocol for the year 1987 envisages a total trade turnover for Rs. 38,000. It is proposed to increase Indo-Soviet trade turnover by 2.5 times by 1992.

(b) The Trade between India and USSR is conducted on calendar year basis. During 1987 the items of import from the Soviet Union include machinery and equipment, oil and petroleum products, fertilizers, chemicals and pharmaceutical products, non-ferrous metals and other miscellaneous products. The items of export from India include agricultural products, minerals and ores, chemicals and allied products, leather and leather manufactures, textiles, engineering goods and other miscellaneous

Dowry cases of burning of women

718. DR. HASHIM KIDWAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of cases of burning of women in the country on

account of dowry during the year 1986;

(b) what are the corresponding figures of these cases during the year 1984 and 1985;

(c) what is the number of cases registered during these three years; and

(d) what is the number of persons convicted for this offence during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c) Available information is laid on the Table of the House. [See Appendix CXLI Annexure No. 21-A].

(b) Information regarding convictions is not compiled at the centre.

Export of tea, coffee and sugar

719. DR. MOHD. HASHIM KIDWAI: Will the Minister of COMMERCE be pleased to state:

(a) the quantum of tea, coffee and sugar exported during the last three years;

(b) whether there has been any increase or decrease in the export of these items during the current financial year; and

(c) the details of steps taken by Government to promote exports of these items?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a)